

(e) if not, the details thereof; and

(f) if not, the reasons therefor;

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) and (b) As per study commissioned by the Medical Council of India, the cost of medical education per student ranges from Rs. 74,000 to Rs. 1.78 lakhs per annum at under-graduate level and Rs. 71,000 to Rs. 1.46 lakh per annum at post-graduate level in Government medical colleges. The fee being charged for these courses from the students is very nominal.

(c) The number of doctors in whose cases NOCs have been issued for going abroad for higher studies/residency/training during 1997 is 1529.

(d) to (f) The Central Council of Health and Family Welfare has resolved that rural posting for a specific period be made compulsory and a pre-requisite before admission to post-graduate courses.

#### Disturbed Areas

4912. SHRI MOHAN RAWALE :  
SHRI RAMKRISHNA BABA PATIL :  
SHRI GURUDAS KAMAT :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have received proposals/suggestions to bring Doda district and other higher reaches of the Jammu region under the Disturbed Areas Act to give adequate powers to the security forces to tackle terrorism and subversive activities; and

(b) if so, the reaction of the Union Government thereto?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) No formal proposal has been received from the State Government in this regard, though a demand was raised for declaration of Doda district as disturbed area, during recent visit of Union Home Minister to State of Jammu & Kashmir.

A view in this regard would be taken on receipt of comments/views of various agencies including State Government.

[*Translation*]

#### Naxalite Activities

4913. SHRI BALIRAM KASHYAP : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the states affected by naxalite activities in the country;

(b) the details of such naxalite organisations alongwith the States and districts where they are active;

(c) whether it is a fact that due to inadequate police force these naxalites harass the villagers on the one hand and on the other police also harass the innocent villagers to get clue about naxalites;

(d) if so, the steps proposed to be taken by the Union Government to check such incident of harassments; and

(e) the time by which a final steps are likely to be taken by the Union Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) The States affected by Naxalite activities are Andhra Pradesh, Bihar, Madhya Pradesh, Maharashtra and Orissa.

(b) Names and areas of operation of major organisations involved in extremism in various parts of the country are given in the table below:—

| Name of Naxalite group                                | Area of operation  |
|---|--|
| 1   | 2  |
| 1. CPML-People's War Group                            | Parts of Andhra Pradesh, Madhya Pradesh, Maharashtra, Orissa, Karnataka and Tamil Nadu.            |
| 2. CMPL-Vinod Mishra                                  | Parts of Bihar, Andhra Pradesh, Tamil Nadu, Orissa, West Bengal, Tripura, Assam and Uttar Pradesh. |
| 3. Communist Organisation of India (Marxist-Leninist) | Parts of West Bengal, Bihar, Uttar Pradesh, Karnataka and Rajasthan.                               |

| 1   | 2  |
|---|--|
| 4. Central Organising Committee CMPL-Party Unity. | Parts of Bihar, West Bengal and Andhra Pradesh.        |
| 5. Maoist Communist Centre                        | Parts of Bihar and West Bengal.                        |
| 6. CMPL-Santosh Rana (Bhaiji)                     | Parts of Bihar and West Bengal.                        |
| 7. CMPL-CP-Reddy-PB                               | Andhra Pradesh.  |
| 8. CPML-CPR-KR                                    | Parts of Bihar and West Bengal.                        |
| 9. CPML-Santosh Rana                              | Parts of Assam, Tripura, West Bengal, Bihar and Delhi. |
| 10. CRC-CPML                                      | Parts of West Bengal, Bihar and Uttar Pradesh.         |

(c) The naxalites are reported to be harassing the villagers by way of extortions etc. and on suspicion of their being informers. The police, however, have to conduct investigations to control naxalite activities, during which the objective is to seek information and not to harass the villagers.

(d) and (e) "Public Order" and "Police" being state subjects, it is for the concerned State Governments to devise various methods and take concrete steps in this regard. At the Central level, action is taken to facilitate coordination of the anti-naxalite operations of different

States and to improve flow of information useful for control of naxalite activities among the States. Further, help is being provided to the State Governments in terms of financial assistance for modernisation of police, supply of improved weapons, deployment of para-military forces etc. In certain special circumstances, financial assistance has also been given to some of the affected States over and above the on-going allocation for modernisation of police and supply of weapons.

#### Oil Refineries

4914. SHRI THAWAR CHAND GEHLOT : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the loss suffered by Digboi Oil Refinery due to fire in Assam;

(b) the names of other refineries which caught fire alongwith the amount of loss suffered during the last three years;

(c) the names of oil refineries lying closed fully or partially due to fire incidents; and

(d) the remedial steps proposed to be taken to save the oil refineries?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) The loss suffered by Digboi Refinery in recent fire incident at Wax Extraction Unit on 9.1.98 is Rs. 1186 lakhs.

(b) The loss suffered due to fire incident at various refineries during the last three years i.e. 1995 to 1997 is as under:

| Name of Refinery | Loss (Rs./lakhs) |       |      |
|------------------|------------------|-------|------|
|                  | 1995             | 1996  | 1997 |
| 1                | 2                | 3     | 4    |
| IOC              |                  |       |      |
| Digboi           | —                | 6.00  | —    |
| Barauni          | —                | 88.42 | 3.58 |